

NATIONAL LOK ADALAT

13th day of July, 2019

List of cases received till date (09.07.2019) from the different departments of the Hon'ble Court for enlistment in the National Lok Adalat dated 13.07.2019

| Sl. No. | Case No. | Name of The Parties |
|----------------|------------------|---|
| 1. | FMAT 1204/2018 | Sujit Ghosh -Vs- Bajaj Allianj Insurance Company Ltd. & Anr. |
| 2 | FMAT 598/2019 | Dalim Ghosh -Vs- IFFCO Tokio General Insurance Co.Ltd. & Anr. |
| 3. | FMAT 580/2019 | Rina Biswas & Anr. – Vs- The Branch Manager, National Insurance Company Ltd. & Anr. |
| 4. | FMAT 1257/2018 | Mamata Mondal & Anr. -Vs- The Manager, ICICI Lombard Insurance Ltd. & Anr. |
| 5. | FMAT 1317/2017 | Hasina Banu Bewa -Vs- National Insurance Co. Ltd. & Anr. |
| 6. | FMAT 579/2019 | Smt. Champa Biswas & Anr. -Vs- The Branch Manager, United India Insurance Co. Ltd. & Anr. |
| 7. | FMAT 578/2019 | Jatish Mahato -Vs- The Branch Manager, United India Insurance Co.Ltd. & Anr. |
| 8. | FMAT 577/2019 | Bina Sen & Ors. -Vs- National Insurance Company Ltd. & Anr. |
| 9. | FMAT 916/2018 | Jharna Bhowmick -Vs- The National Insurance Co. Ltd. & Ors. |
| 10. | FMAT 1206/2018 | Subal Halder -Vs- The Branch Manager, United India Insurance Company Ltd. & Anr. |
| 11. | FMAT 1316/2017 | Forjan Sekh -Vs- National Insurance Company Ltd. & Anr. |
| 12. | FMAT 576/2019 | Toton Ghosh -Vs- United India Insurance Company Ltd. & Anr. |
| 13. | FMAT 575/2019 | Bina Sen -Vs- The National Insurance Company Ltd. & Anr. |
| 14. | WP 32019(W)/2008 | Arun Kr. Jaiswal -Vs – Govt. of West Bengal & Ors. |
| 15. | WP 25418(w)/2008 | Abdul Rahman -Vs- C.E.S.C. Ltd & Ors. |
| 16. | WP 1126(w)/2010 | Arshad Ali -Vs- C.E.S.C. Ltd & Ors. |
| 17. | WP 426(w)/2010 | Mustt Sardar Begum -Vs- C.E.S.C. Ltd & Ors. |
| 18. | WP 1124(w)/2010 | Hasmat Ali -Vs- C.E.S.C. Ltd & Ors. |
| 19. | WP 906(W)/2006 | Tapas Kr. Pal -Vs- State of West Bengal & Ors. |
| 20. | WP 24403(w)/2008 | Kaji Nurul Huda -Vs- C.E.S.C. Ltd & Ors. |
| 21. | WP 21505(W)/2006 | Fatema Khatoon -Vs- C.E.S.C. Ltd & Ors. |
| 22. | WP 23528(w)/2010 | Debendra Nath Patra & Ors. -Vs- Union of India & Ors. |
| 23. | WP 23549(w)/2006 | Md. Ibrar Ahmed Warsi -Vs- C.E.S.C. Ltd & Ors. |
| 24. | WP 20861(w)/2006 | Farzana Khanam -Vs- C.E.S.C. Ltd & Ors. |
| 25. | WP 8697(w)/2008 | Dolphin Plastics -Vs- Union of India & Ors. |
| 26. | WP 11319(w)/2006 | Md. Salem -Vs- C.E.S.C. Ltd & Ors. |
| 27. | WP 4389(w)/2006 | Akbal Ansari -Vs- C.E.S.C. Ltd & Ors. |
| 28. | WP 12746(w)/2006 | Sunil Kr. Banerjee -Vs- C.E.S.C. Ltd & Ors. |
| 29. | WP 14605(w)/2006 | Paresh Chandra Saha @ Paresh Nath Saha -Vs- C.E.S.C. Ltd & Ors. |
| 30. | WP 4803(w)/2007 | Md. Rustam -Vs- C.E.S.C. Ltd & Ors. |
| 31. | WP 5354(w)/2008 | Rathi Kanta Chaterjee -Vs- C.E.S.C. Ltd & Ors. |
| 32. | WP 9016(w)/2009 | Avinash Arora -Vs- C.E.S.C. Ltd & Ors. |
| 33. | WP 16140(w)/2006 | Md. Mukhtar Ahmed -Vs- C.E.S.C. Ltd & Ors. |

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| 34. | WP 20405(w)/2006 | Md. Amanullah -Vs- C.E.S.C. Ltd & Ors. |
| 35. | WP 5526(w)/2006 | Ajaz Ahmed Khetri -Vs- State of West Bengal & Ors. |
| 36. | WP 25813(w)/2008 | Mumtaz Ansari & Ors. -Vs- C.E.S.C. Ltd & Ors. |
| 37. | WP 25777(w)/2008 | Murti Devi -Vs- C.E.S.C. Ltd & Ors. |
| 38. | WP 11389(w)/2006 | Chetan J. Sheth -Vs- C.E.S.C. Ltd & Ors. |
| 39. | WP 19177(w)/2006 | Md. Ashraf Jamal -Vs- C.E.S.C. Ltd & Ors. |
| 40. | WP 21902(w)/2006 | Fatema Khalil -Vs- C.E.S.C. Ltd & Ors. |
| 41. | WP 21218(w)/2006 | Md. Ishaque -Vs- C.E.S.C. Ltd & Ors. |
| 42. | WP 21407(w)/2006 | Suresh Shaw -Vs- C.E.S.C. Ltd & Ors. |
| 43. | WP 21629(w)/2006 | Imarul Haque -Vs- C.E.S.C. Ltd & Ors. |
| 44. | WP 18033(w)/2008 | Sk. Ali Jan -Vs- C.E.S.C. Ltd & Ors. |
| 45. | WP 7943(w)/2008 | Md. Hanif -Vs- C.E.S.C. Ltd & Ors. |
| 46. | WP 10850(w)/2006 | Sunil Pal -Vs- C.E.S.C. Ltd & Ors. |
| 47. | WP 12399(w)/2009 | Jharna Kayal @ Jharna Koyal -Vs- C.E.S.C. Ltd & Ors. |
| 48. | WP 20095(w)/2006 | Md. Serajuddin -Vs- C.E.S.C. Ltd & Ors. |
| 49. | WP 9270(w)/2009 | Sabnam Ahmed Siddique -Vs- C.E.S.C. Ltd & Ors. |
| 50. | WP 18421(w)/2011 | Krishan Kumar Garwal @ Krishan Kumar -Vs- C.E.S.C. Ltd & Ors. |
| 51. | WP 5997(w)/2014 | Diplai Mallick -Vs- C.E.S.C. Ltd & Ors. |
| 52. | WP 6177(w)/2012 | Ram Dayal Ram -Vs- C.E.S.C. Ltd & Ors. |
| 53. | WP 4477(w)/2017 | Asif Ali Khan -Vs- C.E.S.C. Ltd & Ors. |
| 54. | WP 7770(w)/2012 | Mohan Lal Datta -Vs- C.E.S.C. Ltd & Ors. |
| 55. | 17378(w)/2012 | Anju Jaiswal -Vs- C.E.S.C. Ltd & Ors. |
| 56. | WP 10375(w)/2012 | Gita Roy -Vs- C.E.S.C. Ltd & Ors. |
| 57. | WP 17124(w)/2011 | Sagufta Parween -Vs- C.E.S.C. Ltd & Ors. |
| 58. | WP 26192(w)/2013 | Raj Kumar Gupta -Vs- C.E.S.C. Ltd & Ors. |
| 59. | WP 7513(w)/2015 | Iqbal Dawoodbhai -Vs- The Chief Engineer, CRM Cell, WBSEDCL & Ors. |
| 60. | WP 19119(w)/2009 | Shibnath Das -Vs- C.E.S.C. Ltd & Ors. |
| 61. | WP 20476(w)/2008 | Chameli Das & Ors. -Vs- State of West Bengal & Ors. |
| 62. | WP 21893(w)/2006 | Janab Juber Alam -Vs- C.E.S.C. Ltd & Ors. |
| 63. | WP 18487(w)/2008 | Ramsevak Das -Vs- C.E.S.C. Ltd & Ors. |
| 64. | WP 17144(w)/2016 | Priya Food Products Ltd. & Anr. -Vs- WBSEDCL |
| 65. | WP 21217(w)/2006 | Sk. Ladla -Vs- C.E.S.C. Ltd & Ors. |
| 66. | WP 21409(w)/2006 | Janam Md. Hasim -Vs- C.E.S.C. Ltd & Ors. |
| 67. | WP 1775(w)/2006 | Shree Nath Shaw -Vs- C.E.S.C. Ltd & Ors. |
| 68. | WP 7585(w)/2008 | Khaliquz Zaman -Vs- C.E.S.C. Ltd & Ors. |
| 69. | WP 20406(w)/2006 | Md. Taiyab -Vs- C.E.S.C. Ltd & Ors. |
| 70. | WP 13103(w)/2006 With WP 13104(w)/2006 | Narayan Chandra Das -Vs- C.E.S.C. Ltd & Ors. |
| 71. | WP 9388(w)/2007 | Dilip Kumar Das -Vs- C.E.S.C. Ltd & Ors. |
| 72. | WP 21903(w)/2006 | Sk. Peyaroo -Vs- C.E.S.C. Ltd & Ors. |
| 73. | WP 16839(w)/2009 | Premier Engineering Works -Vs- C.E.S.C. Ltd & Ors. |
| 74. | WP 5026(w)/2008 | Amit Vijay -Vs- C.E.S.C. Ltd & Ors. |
| 75. | WP 10170(w)/2010 | United Plasto Products (P) Ltd. & Anr. Vs. WBSEDCL & Anr. |
| 76. | WP 3000(w)/2007 | M/s. Bhairab Board Manufacturing Co. Pvt. Ltd Vs. Superintending Engineer, WBSEDCL & Ors. |
| 77. | WP 29706(w)/2006 | M/s. Somenath Cold Storage Pvt. Ltd. Vs. WBSEDCL & Ors. |
| 78. | WP 6651(w)/ 2011 | Amar Beverage Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors. |
| 79. | WP 347(w)/2013 | Edcons (MKS) Casting Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors. |
| 80. | WP 3088(w)/2009 | M/s. Satpalsa Ice & Cold Storage Pvt. Ltd. & Anr. Vs WBSEDCL & Ors. |
| 81. | WP 23309(w)/2012 | Tarakeshwar Cold Storage Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors. |
| 82. | WP 88 (w)/2017 With WP 28654(w)/2014 | Raiganj Egro Tech Private Ltd. & Anr. Vs. WBSEDCL & Ors. |
| 83. | WP 23259 (w)/09 | Polba Dadpur Cooperative Cold Storage Ltd. Vs. WBSEDCL & Ors. |

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| 84. | WP 23414 (w)/2007 | M/s. Hindusthan Rollilng Mills & Anr. Vs. WBSEDCL & Ors. |
| 85. | WP 24540(w)/2010 | M/s. Ronix Polymer pvt. Ltd. & Anr. Vs. State of West Bengal & Ors. |
| 86. | WP 25291(w)/2007 | Sri Madhav Edible Products Limited repd. By Madhav Kumar Lodha & Ors. Vs. WBSEDCL & Ors. |
| 87. | WP 17788(w)/2006 | M/s. K.G. Accqua(Ice) Co. P. Ltd. & anr. Vs WBSEB & Ors. |
| 88. | WP 6885(w)/2008 | Kalimata Cold Storage Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors. |
| 89. | WP 19792(w)/2006 | Munna Hasin Vs. CESC Ltd. & Ors. |
| 90. | WP 22872(w)/2006 | Aurangzeb Elahi Vs. CESC & Ors. |
| 91. | WP 18699(w)/ 2003 | M/s. Banik Rubber Industries Vs. State of West Bengal & Ors. |
| 92. | WP 14751(w)/2007 | Darjeeling Dooars Plantation (Tea) Ltd. Vs. The zonal Manager, Sililguri (D-Zone), WBSEB & Ors. |
| 93. | WP 15296(w)/2009 | Bhabani Ispat Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors. |
| 94. | WP 15967(w)/2003 | M/s. Sriram Rice Mill & Anr. Vs. WBSEB & Ors. |
| 95. | WP 15886(w)/ 2006 | Jupiter Rubber Pvt. Ltd. & Anr. Vs. State of West Bengal & Ors. |
| 96. | WP 17547(w)/2002 | Radharani Rice Mill Vs. WBSEDCL & Ors. |
| 97. | WP 14945(w)/2009 | Neelam Roller Flour Mills Pvt. Ltd. & Anr. Vs. Chief Inspector of Factories, Directorate of Factories , Govt. of West Bengal & Ors. |
| 98. | WP 17876(w)/2009 | Vinod Kumar Marothi Vs. WBSEDCL & Ors. |
| 99. | WP 16177(w)/2009 | Dihi BadpurCold Storage Pvt. Ltd. & Anr. Vs. WBSEB & Ors. |
| 100. | FA 181-194/2003 | State of West Bengal Vs. Smt. Indrani Roy |
| 101. | FA 111- 114/2001 | Sanwar Ali Khan & Ors. Vs. State of West Bengal & Ors. |
| 102. | FA 201- 213/2005 | State of West Bengal Vs. Bishalakshmi Basu & Ors. |